

File No. 10/03/2016-NCLT
भारत सरकार / GOVERNMENT OF INDIA
राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 03rd June 2016

ORDER

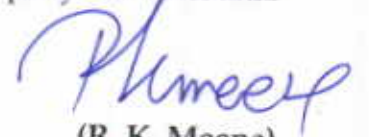
There will be a vacation in The National Company Law Tribunal from 06.06.2016 to 01.07.2016. However, the Vacation Bench shall be available for urgent hearing as per the following schedule:

06.06.2016 to 10.06.2016 Justice Shri M.M. Kumar, Hon'ble President

14.06.2016 to 17.06.2016 Shri B.S.V. Prakash Kumar, Hon'ble Member (I).

There will be no work period from 20.06.2016 to 01.07.2016. However, for any emergency hearing the Tribunal shall remain open subject to availability of Bench.

By Order of the National Company Law Tribunal



(R. K. Meena)

Secretary, NCLT

Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal, New Delhi Bench.
3. Bench Officers, National Company Law Tribunal, Principal Bench, New Delhi Bench.
4. web site/ Notice Board

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